

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 124
(IB)-1493(PB)/2018

IN THE MATTER OF:

Enkay (India) Rubber Co. Pvt Ltd
Vs
Sumeru Processors Pvt Ltd

... Applicant / Petitioner
... Respondent

Under Section 7 of Insolvency & Bankruptcy Code, 2016, in Liq.

Order delivered on 10.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Saurabh Kalia, Mr. Siddhartha Tandon, Adv.
Mr. Ashok Juneja, Liquidator in Person
For the HDFC Bank : Ms. Amita Kumari, Adv.
For the Respondent : Ms. Anindita Shah, Mr. Pravesh Khyalia, Adv for R-1,
Mr. Harish Katyal, Adv. for R-3

ORDER

List all pending applications for hearing on **20.01.2021**.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)